

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 21. 23. x. 06

MA 99/06 for
burther orders
with personal
appearance of
the D.R.M (P), E.C.
Rly.

L

03/11

Rehd

Send copy of this order
to the ~~DRM (P)~~ E.C. Rly.,
Khurda asking his to
be present on 6.11.06
and free copies of the
order be given to Lt.
Counsel for both sides.

Member
(H.C.)

Order dated - 06/11/2006.

Order dated - 06/11/2006
Copy of Order may
be given to respondent
counsel.

R
6-12-06

6/12/06
S.O.(J)

Lt. Counsel for both the
sides are present.
Submission has been made,
indicating that orders have been passed
on 26.10.2006 in compliance to the
Tribunal's order dated 16.06.2006. A
copy of the same was received by the
Lt. Counsel for the Applicant in course
of the day.

Since the order has been
complied with, the personal appearance of
DRM (P), E.C. Rly., Khurda is dispensed
with.

M.A. 99/06 is disposed of
accordingly.

BB
Member (H.C.)